

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 2001

TO BE ANSWERED ON FRIDAY, THE 02ND AUGUST, 2024

Court Infrastructure in Andhra Pradesh

2001. SHRI KRISHNA PRASAD TENNETI:

SHRI G M HARISH BALAYOGI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of District Courts which have more than one districts under their jurisdiction, State-wise including Andhra Pradesh;
- (b) the total number of vacancies in District Courts at present, State and district-wise especially in Bapatla and B.R. Ambedkar Konaseema districts of Andhra Pradesh;
- (c) the total number of courts that have been upgraded/are under construction in the State of Andhra Pradesh during the last five years, district-wise and year-wise; and
- (d) the total amount of funds allocated/utilised for the purpose of upgrading/constructing new courts in the State of Andhra Pradesh during the said years, district-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a): The information with respect to District Courts having more than one District under their jurisdiction is not maintained by the Ministry of Law and Justice in the manner sought for. However, as per information provided by the

High Court of Andhra Pradesh, the jurisdiction of a District Court is generally confined within the District or may overlap with the Mandals in a District in Andhra Pradesh. The State of Andhra Pradesh had 13 Districts to begin with. Subsequently, the number of Districts (on Revenue side) has increased to 26 Districts in the year 2022. Whereas, there was no re-organisation of Districts on the judicial side. Therefore, as far as judiciary in Andhra Pradesh is concerned, there are 13 Districts only.

(b): The total number of vacancies in District Courts at present in the State of Andhra Pradesh is as under:

Sl. No.	Judges Level	Vacancies
1.	District Judge (Entry Level) under direct recruitment (25% quota)	07
2.	District Judge under Accelerated Recruitment and transfer (10 % quota)	02
3.	District Judge under Promotion (65% quota)	13
4.	Civil Judge (Junior Division)	39
5.	Civil Judge (Senior Division)	09
Total		70

As informed by the State of Andhra Pradesh, the Judicial Districts are not bifurcated for the judiciary. The vacancies lying in the Guntur and East Godavari Districts (which includes Bapthla and Konaseema area respectively) are detailed as under:

Sl. No.	Category	No. of Vacancies(As on 01.07.2024)	
		Guntur	East Godavari
1.	District Judge	5	Nil
2.	Civil Judge (Senior Division)	1	Nil
3.	Civil Judge (Junior Division)	5	4

(c) & (d): The total number of courts that have been upgraded or are in the process of construction in the State of Andhra Pradesh during the last five years are 13. The status of the aforesaid works including utilization of allocated funds, in this behalf in the State of Andhra Pradesh during the last five years (District-wise/year-wise) is at *Annexure*.

STATEMENT REFERRED TO PART (D) OF THE LOK SABHA UNSTARRED QUESTION NO. 2001 FOR REPLY ON 02.08.2024

S. No	District	Name of work	Estimate cost as per DPR/ Administrative sanction (Rs. in lakhs)	Revised cost	Year of Sanction	Tentative date of competition	Funds utilised		Total amount of funds utilized (Rs. in lakhs)
							Central Share (Rs. in lakhs)	State Share (Rs. in lakhs)	
1	Vizianagaram	Construction of Addl Court building (Two addl court halls with chambers and one hall to the Bar Association, Bobbili) in the premises of Court complex building, Bobbili.	3120	Nil	2023	Tenders to be called for	0	0	0
		Construction of New court building consisting of Stilt + 6 floors to accomodate 17 court halls at Vizianagaram	9920	Nil	2023	Tenders to be called for	0	0	0
2	East Godavari	Construction of first floor over the existing family court building in the district court compound at Rajamahendravaram	37.8	Nil	2019	Work Completed	20.796	13.864	34.66
		Construction of Ten Court Building Complex at Rajamahendravaram	3680	Nil	2019	31.05.2025	216.9	144.6	361.5
3	Kakinada	Construction of 2 floors over the existing Excise court building at Kakinada to accommodate the III Addl. Senior Civil Judge's Court in the 3rd floor and V Addl. Judl. Magistrate of First Class Court in the 4th floor.	375	Nil	2020	Work Completed	240.438	160.29	400.73

4	West Godavari	Construction of 1st floor over the existing Senior Civil Judge's Court Building at Tanuku	135	Nil	2019	Work Completed	53.136	35.424	88.56
5	Krishna	Construction of first floor on the fast track court building in the District Court Complex at Machilipatnam, to provide accommodation to the VI Additional District Judge's Court and repairs to ground floor.	45	Nil	2019	Work Completed	22.896	15.264	38.16
6	NTR district	Construction of multistoried court building complex after demolishing the old sub-court building at Vijayawada (stilt + 7 floors)	8660	9260	2022	31.08.2024	3504.29	2336.2	5840.48
7	SPSR Nellore	Construction of 6 court buildings in the Prl. District Complex at Nellore	1345	Nil	2019	Work Completed	772.512	515.008	1287.52
8	Tirupathi	Construction of court building for Junior Civil Judge at Pakala in Chittoor District.	307	Nil	2019	Work Completed	213.54	142.36	355.9
9	Kurnool	Construction of six court building at Adoni in Kurnool district	1500	Nil	2019	31.12.2024	97.824	65.216	163.04
10	Nandyal	Construction of four Court building (G+3 floors) at Dhone.	2350	Nil	2023	12.09.2025	0	0	0
11	Srikakulam	Construction of single court building for Jr. Civil judge at Ponduru	400	Nil	2024	Tenders to be called for	0	0	0
Total			31874.8				5142.33	3428.2	8570.55
